

श्रीमती स्मृति जूबिन इरानी: उपसभापति महोदय, मैं माननीय सदस्या को अवगत कराना चाहती हूँ कि इस सरकार की ओर से महिलाओं के सशक्तिकरण और नौकरी में उनके इजाफे के लिए हमारे पिछले कार्यकाल में एक एडवाइज़री जारी की गई। Women in Police Force के संदर्भ में 33 परसेंट आरक्षण पहले ही दिया जा चुका है। वर्तमान में उसे 10 राज्यों और सात Union Territories में अप्रूव करके लागू भी किया जा चुका है। सरकार मुद्रा योजना जैसी अन्य योजनाओं के माध्यम से प्रतिबद्ध है। 'स्टार्ट-अप' कल्चर को भी महिलाओं की दृष्टि से किया गया है और 'स्टैंड-अप' में बैंकों के लिए विशेष प्रावधान किया गया है, जिससे महिला सशक्तिकरण हो, महिला खुद entrepreneur बने और वह दूसरों को भी नौकरी दे। इसका प्रावधान भी सरकार कर रही है।

SHRI K.J. ALPHONS: Sir, yesterday, I was talking about celebrating our small successes. Yesterday, very happily, I read....

MR. DEPUTY CHAIRMAN: Please put your question.

SHRI K.J. ALPHONS: Yes, I am putting it. A village in Nagaland has achieved an amazing thing where women and men get equal wages. Now, would the Minister kindly take the initiative to ensure that we could do this nationally? If a village in Nagaland could do it I am sure that India can do it. Would the Minister take the legislative initiative, please?

SHRIMATI SMRITI ZUBIN IRANI: Sir, the hon. Member is, I am sure, well aware that legislation with regard to equal remuneration for women exists in this country since the 1970s. Yes, it is a matter of celebration that in a particular district you have found such a success story. Through the Ministry of Corporate Affairs, the Ministry of Women and Child Development does pursue such issues. But, as a civil society, as the hon. Member has highlighted, we need to celebrate more such success stories.

Bilateral relations with neighbouring countries

*67. **DR. ANILAGARWAL:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has entered into any agreements with our neighbouring countries Paksitan, China, Nepal, Sri Lanka, Bhutan, Bangladesh, etc improve bilateral relations during the last three years and the current year;

(b) if so, details thereof, year-wise and country-wise; and

(c) the benefits accrued or likely to accrue as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (c) A Statement is laid on the Table of the House.

Statement

The Government of India has entered into a number of agreements with our neighbouring countries since 2016. A detailed table listing the agreements concluded with our neighboring countries is being tabled as an Annexure to this statement. (*See below*)

The Government of India attaches high priority to our relationships with our neighboring countries. Our engagement with these countries is based on a consultative, non-reciprocal and outcome-oriented approach. Our agreements concluded with these countries which underpin these engagements cover a wide canvas of subjects, while ensuring that the engagement is focused on delivering benefits like greater connectivity, improved infrastructure, stronger cooperation in sectoral areas and broader people-to-people contacts.

With China, we have concluded a total of 09 agreements since 2016. These cover a wide range of subjects. We have concluded an agreement on the provision of hydrological information of the Brahmaputra River during the flood season every year. This information will be utilized for flood warning, forecasting and disaster mitigation. We have also concluded agreements to promote the export of Indian products like non-Basmati rice, chilli, fishmeal and fish oil, and tobacco leaves from India. We have concluded an agreement with the Hong Kong Special Administrative Region on prevention of Double Taxation and Fiscal Evasion. There are also agreements which facilitate greater cultural exchanges, and provide a framework for institutional cooperation between law enforcement agencies.

With Nepal, we have concluded a total of 12 agreements. These agreements are aimed at further advancing ongoing sectoral cooperation in areas like infrastructure development, economic cooperation, power and culture. These agreements are reflective of our cooperative agenda for shared prosperity and development of our peoples. We have signed agreements pertaining to the strengthening of road infrastructure in the Terai Area, construction of the Mechi Bridge under ADB's SASEC Road Connectivity programme and implementation of the broad gauge line between Raxaul and Kathmandu. We have also concluded agreements on cooperation in the field of election management and administration, and in the field of demand reduction and prevention of illicit trafficking of narcotic drugs. Also, 04 MOUs have been signed in 2017 on reconstructive works in the sectors of education, health, cultural heritage and housing. These agreements are indicative of the Government's commitment to Nepal's post-earthquake reconstruction efforts.

With Sri Lanka, India has concluded 05 agreements since 2016. These MOUs will further strengthen the bilateral relations between India and Sri Lanka in various sectors. These include an MOU on Cooperation in Economic Projects, Cooperation in Electronics and IT, as well as an MOU on the establishment of a collaborative Relationship to Combat Transnational Illegal Activities at Sea.

With Bhutan, a total of 08 agreements have been concluded since 2016. These agreements include agreements on Trade, Commerce and Transit, Cooperation and

Exchange of Financial Information, Cooperation in the field of Capacity Building Benchmarking and Bilateral Exchange in Infrastructure Engineering, Cooperation in the Exchange of Intelligence related to Money Laundering, as well as various agreements pertaining to the Chukha and Mangdechchu Hydroelectric Projects. These agreements will enable India and Bhutan to expand cooperation into new and emerging areas like financial cooperation as well as further strengthen cooperation in existing areas like power.

With Bangladesh, a total of 62 agreements have been concluded since 2016, which reflect the growth and momentum in a truly broad canvas of cooperation between the two countries. These agreements include 12 agreements related to power and infrastructure projects, 04 agreements related to civil nuclear power projects, 02 agreements pertaining to space, 05 agreements pertaining to defense sector cooperation, 07 agreements relating to various maritime issues and 04 connectivity infrastructure projects. Apart from these, India and Bangladesh have also strengthened bilateral cooperation in existing cultural, educational and people-to-people links by concluding 11 agreements in the field of education and IT, 04 agreements pertaining to people-to-people contacts and media, 05 agreements in capacity building measures for various categories of civil servants and 03 agreements in the field of health care.

A total of 30 agreements have been concluded with Myanmar since 2016. These include 03 agreements pertaining to connectivity and highway building; 04 agreements pertaining to cooperation in various maritime issues; 02 agreements pertaining to power and renewable energy; and 02 agreements pertaining to finance and banking. India is also sharing its expertise and resources in areas like healthcare, traditional medicine, IT and human resource development for the development of the people of Myanmar. For example, there are 03 agreements in the field of healthcare and traditional medicine; 05 agreements pertaining to capacity building in various sectors, and 03 agreements to set up Indo-Myanmar Industrial Training Centres.

With Maldives, a total of 19 agreements have been signed since 2016. The MoUs / Agreements signed during these visits not only increase people-to-people contact between India and Maldives, but also provide a broad and effective framework for cooperation in areas such as Tourism, Health, Defence, Culture, High Impact Community Development Projects, Renewable Energy, Capacity Building, etc. Prime Minister Shri Narendra Modi had paid his first overseas visit to Maldives (8-9 June) after assuming charge in his second term. Six agreements were signed during this visit in the fields of health, training of civil servants and customs officials, cargo and passenger services by sea, hydrography and white shipping.

With Afghanistan we have concluded a total of 10 agreements since 2016. These include agreements digital education, visa and extradition matters, police training, pharmaceuticals, and peaceful use of outer space.

Annexure

List of Agreements with neighbouring countries

Sl.No.	Name of Country	Year-wise details of Agreements				Remarks
		2016	2017	2018	2019	
1	2	3	4	5	6	7
1	Pakistan	Nil	Nil	Nil	Nil	Facilitated exchanges
2	China	1. MoU between Indian Council for Cultural Relations and Centre for China Shanghai International Art Festival (12 October 2016) 2. MoU between Indian Council for Cultural Relations and China Federation of Literary and Art Circles (CFLAC) (08 August 2016)	Nil	1. MoU between India and Hong Kong Special Administrative Region of the People's Republic of China on Double Taxation and the Prevention of Fiscal Evasion with Respect to taxes on income (19 March 2018) 2. The Protocol Between General Administration of Customs of the People's Republic of China and the Department of Agriculture, Cooperation and Farmers Welfare of the Republic of India on Phytosanitary requirements for Exporting	1. Protocol on Phytosanitary Requirements for the export of Tobacco leaves from India to China (21 January 2019) 2. Protocol of Sanitary and Phytosanitary Regulations on importing Indian Chilli Spent Between General Administration of Customs, People's Republic of China and Export Inspection Council (EIC),	Facilitated organization of cultural performance and related activities in each other's country. Facilitated organization of cultural and literary events in each other's country. Facilitated flow of investment, technology and personnel from India to HKSAR and vice versa, prevent double taxation and provide for exchange of information between

1	2	3	4	5	6	7
				Rice from India to China (09 June 2018)	Ministry of Commerce and Industry, Govt. of India (09 May 2019)	the two Contracting Parties.
			3. MoU between the Ministry of Water Resources of the Republic of India and the Ministry of Water Resources of the Peoples' Republic of China upon provision of Hydrological Information of the Brahmaputra/ Yaluzangu River in Flood Season by China to India (09 June 2018)			The Protocol is expected to increase of exports of tobacco leaves from India to China
			4. Agreement on Cooperation between the Ministry of Home Affairs of the Republic of India (MHA) and the Ministry of Public Security of the People's Republic of China (MPS) (22 October 2018)			The Protocol is expected to increase of exports of indian Chillli meal from India to China.
			5. Protocol between the General Administration of Customs of China and Export Inspection Council of the Ministry of			The Protocol is expected to increase of exports of rice, in particular, non-Basmati rice from India to China The Agreement enables the Chinese side to provide hydrological data of the Brahmaputra River during the flood season every year. This information is

				Commerce and Industry, India in respect of Hygiene and Inspection requirements for the export of Fish Meal/Fish Oil from India to China (28 November 2018)		utilized for flood warning, flood forecasting and mitigating disasters. The agreement provides an institutional framework for cooperation between the law enforcement agencies of the two sides. The Protocol is expected to increase of exports of fishmeal and fish oil from India to China
3	Nepal	1. MoU between GoI and the Government of Nepal on utilization of US\$ 250 million Grant component of GOI's Assistance package for Post-earthquake reconstruction assistance. (20.02.2016) 2. MoU between GoI	1. MoU between the Election Commission of India and the Election Commission of Nepal for cooperation in the field of Election Management and Administration (24.01.2017) 2. MoU between GoI and the Government of Nepal on Modalities for Utilization of India's	1. MoU between GoI and the Government of Nepal regarding preliminary engineering-cum-traffic survey of the broad gauge line between Raxaul (India) and Kathmandu (Nepal) (31.08.2018)	Nil	The agreements signed between India and Nepal are reflective of the wide canvas of bilateral cooperative agenda for shared prosperity and development of the two peoples. These agreements are aimed at further advancing ongoing

1	2	3	4	5	6	7				
	and the Government of Nepal regarding strengthening of road infrastructure in the Terai Area of Nepal (20.02.2016)	3. Bilateral Agreement between GoI and the Government of Nepal on Orbit Frequency Coordination of Satellite for SAARC Region proposed at 48 E (15.03.2016, amended on 12.09.2017)	4. Dollar Credit line agreement between the Government of Nepal and EXIM Bank for US\$ 750 million for post-earthquake reconstruction projects in Nepal (16.09.2016)	Housing Grant of US\$ 100 million to support Reconstruction of 50,000 Houses (24.08.2017)	3. MoU between GoI and the Government of Nepal on Implementation of the Grant Component of India's Post-Earthquake Reconstruction Package in the Education Sector in Nepal (24.08.2017)	4. MoU between GoI and the Government of Nepal on Implementation of the Grant Component of India's Post-Earthquake Reconstruction Package in the Cultural Heritage Sector in Nepal (24.08.2017)	5. MoU between GoI and the Government			cooperation in various sectors of bilateral engagement between India and Nepal such as infrastructure development, economic and development cooperation, power, culture, and people-to-people ties. Some of the MoUs (<i>i.e.</i> S.N. 2-5 in 2017) were signed for implementing GoI's commitment to Government of Nepal towards post-earthquake reconstruction efforts.

4.	Sri Lanka	Nil	<p>of Nepal on Implementation of the Grant Component of India's Post-Earthquake Reconstruction Package in the Health Sector in Nepal (24.08.2017)</p> <p>6. MoU between GoI and the Government of Nepal for Implementation Arrangement on Cost Sharing, Schedules and Safeguard Issues for Construction of Mechi Bridge under ADB's SASEC Road Connectivity Programme (Tranche 2), Funded by GoI (24.08.2017)</p> <p>7. MoU between GoI and the Government of Nepal on Drug Demand Reduction and Prevention of Illicit Trafficking in Narcotic Drugs, Psychotropic Substances and Precursor Chemical and Related Matters (24.08.2017)</p> <p>MoU between Kelaniya</p>	1. MoU on Cooperation in	1. Arrangement on	The MoUs were
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1	2	3	4	5	6	7
			University and ICCR for Long Term Hindi Chair – signed on 17 January. 2. MoU on Cooperation in Economic Projects signed on 26 April.	Electronics and IT- signed on 15 January 2018. 2) MoU for the Establishment of a Collaborative Relationship to Combat Transnational Illegal Activities at Sea and Develop Regional Co-operation- signed on 09 May 2018.	Gainful Occupation for Family Members of Diplomatic Mission or Consular Post on 05 March 2019.	signed to further strengthen the bilateral relation between India and Sri Lanka in various sectors.
5	Bhutan	1. Agreement on Trade, Commerce and Transit between RGOB and GoI signed in Thimphu, signed on 12.11.2016. 2. MoU on Technical Cooperation in the field of Capacity Building, Benchmarking and bilateral exchange in Infrastructure Engineering signed in Thimphu, signed on 23.11.2016 3. MoU on the Loan of Statue of Dharma	1. MoU on Supervisory Cooperation and Exchange of information was signed in Thimphu between RBI and RMA, on 13.04.2017.	1. A bilateral understanding between GoI and RGoB to revise the tariff for Chukha hydropower project from Nu/₹ 2.25 per unit to Nu/₹ 2.55 per unit w.e.f. 1st January, 17 was signed on 25.2.2018 2. MoU between Financial Intelligence Unit of India (FIU-IND) and the Department of Financial intelligence of Bhutan concerning cooperation in the exchange of intelligence related to money laundering, related crimes	1. Protocol to the Agreement between the Government of the Republic Of India and the Royal Government of Bhutan regarding the Mangdechhu Hydroelectric Project, signed on 23.4.2019. 2. Protocol to the Agreement regarding the Mangdechhu Hydroelectric Project between the Gove-	The agreements signed between India and Bhutan are reflective of the wide range of areas of bilateral co-operation between the two countries. These agreements are aimed at further advancing ongoing cooperation in various sectors of bilateral engagement between India and Bhutan in the areas of economic and development

	Raja/ Zhabdrung signed on 24.11.2016		and terrorism financing signed on 26th July, 18 at Kathmandu.		Government of the Republic of India and the Royal Government of Bhutan in respect of financing of the part of the Associated Transmission System of the Mangdechhu Project and other Government of India assisted Hydroelectric Project in Bhutan, signed on 8.1.2019 in Thimphu.	cooperation, power, culture, and people-to-people ties.
6. Bangladesh	<p>1. MoU between Indian Maritime University and BSMR Maritime University (14-16 April, 2016)</p> <p>2. MoU between University of Dhaka and University of Science and Technology, Meghalaya (12 May, 2016)</p> <p>3. Agreement between Indian Institute of</p>	<p>1. Agreement between India and Bangladesh concerning Orbit Frequency Coordination of "South Asia Satellite" proposed at 48E (23.03.2017 Dhaka Bangladesh)</p> <p>2. MoU on Defence Cooperation Framework between the Government of the Republic of India and the Government of the People's Republic of Bangladesh (08.04.2017</p>	<p>1. India, Russia and Bangladesh sign MoU for cooperation in building the Rooppur nuclear power project in Bangladesh which will create a framework for interaction between the Russian contractor and Indian and Bangladeshi experts in the implementation of the project. (01.03.2018 Moscow Russia)</p>	<p>1. MoU on mid-career training of 1800 Bangladesh civil servants. (08.02.2019 New Delhi, India)</p> <p>2. MoU between AYUSH and the Ministry of Health of Bangladesh on cooperation in the field of medicinal plants. (08.02.2019</p>	<p>These MoUs / Agreements have been signed to promote the bilateral co-operation between India and Bangladesh in diverse sectors and various areas</p>	

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	Management, Ranchi, Jharkhand and School of Business (SoB), Chittagong Independent University (CIU), Chittagong (16 Dec., 2016)	New Delhi, India) 3. MoU between National Defence College, Dhaka, Bangladesh and National Defence College, New Delhi, India for enhancing cooperation in the field of national security, development and strategic studies, (08.04.2017 New Delhi, India) 4. Memorandum of Understanding between Defence Services Staff College, Wellington (Nilgiris), Tamil Nadu, India and Defence Services Command and Staff College, Mirpur, Dhaka, Bangladesh for Enhancing Cooperation concerning Military Education in the Field of Strategic and Operational Studies (08.04.2017 New Delhi, India)		2. MoU signed on construction of the India-Bangladesh Friendship Pipeline between Siliguri (in India) and Parbatipur (in Bangladesh) (09.04.2018 Dhaka, Bangladesh) 3. MoU signed between India and Bangladesh on Cooperation between Prasar Bharati and Bangladesh Betar (09.04.2018 Dhaka, Bangladesh) 4. Addendum I to Inter-Agency Agreement between Global Center for Nuclear Energy Partnership (GCNEP), Department of Atomic Energy, Government of Republic of India and Bangladesh Atomic Energy Commission (BAEC), Ministry of Science and		New Delhi, India) 3. MoU between Anti-Corruption Commission of Bangladesh and Central Bureau of Investigation of India. (08.02.2019 New Delhi, India)	

5. MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Cooperation in the Peaceful Uses of Outer Space (08.04.2017 New Delhi, India)

6. Agreement between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Cooperation in Peaceful uses of Nuclear Energy, (08.04.2017 New Delhi, India)

7. Arrangement between the Atomic Energy Regulatory Board (AERB) of the Government of the Republic of India and the Bangladesh Atomic Energy Regulatory Authority (BAERA) of the Government of the People's Republic of Bangladesh for the Exchange

Technology, Government of People's Republic of Bangladesh on Cooperation regarding Nuclear Power Plant Projects in Bangladesh- Terms and Conditions of Deputation of Indian Experts for Rooppur NPP, Bangladesh (09.04.2018 Dhaka, Bangladesh)

5. MoU made and entered into by and between Indian Council for Cultural Relations and Dhaka University on the establishment of the ICCR Chair for Urdu Language. (09.04.2018 Dhaka, Bangladesh)

6. MoU between The High Commission of India, Dhaka, Bangladesh And Economic Relations Division of Ministry of Finance, Government of Bangladesh And Directorate Of Primary Education, Ministry of Primary And

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of Technical Information and Co-operation in the Regulation of Nuclear Safety and Radiation Protection (08.04.2017 New Delhi, India)
8. Inter-Agency Agreement between Global Centre for Nuclear Energy Partnership (GCNEP), Department of Atomic Energy, Government of India and Bangladesh Atomic Energy Commission (BAEC), Ministry of Science and Technology, Government of People's Republic of Bangladesh on Cooperation regarding Nuclear Power Plant Projects in Bangladesh (08.04.2017 New Delhi, India)
9. MoU between the Ministry of Electronics and Information Technology (MeitY) of the Government of the Republic of India and Information and Communication Technology Division of the People's

Mass Education, Government of Bangladesh for establishment of computer and language labs in 509 schools in Bangladesh. (09.04.2018 Dhaka, Bangladesh)
7. MoU between the High Commission of India in Dhaka, Bangladesh and Economic Relations division of Ministry of Finance, Govt. of Bangladesh and Rangpur City Corporation for Rehabilitation and Improvement of different roads under Rangpur City Corporation. (09.04.2018)
8. Agreement between the Govt. of the People's Republic of Bangladesh and the Govt. of Republic of India for extending

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to Questions

<p>Republic of Bangladesh on Co-operation in the field of Information Technology and Electronics (08.04.2017 New Delhi, India)</p> <p>10. MoU between the Indian Computer Emergency Response Team (CERT-In), Ministry of Electronics and Information Technology (MeitY), Republic of India and Bangladesh Government Computer Incident Response Team (BGD e-Gov CIRT), Bangladesh Computer Council of Information and Communication Technology division, Ministry of Post, Telecommunication and IT on Cooperation in the area of Cyber Security (08.04.2017 New Delhi, India)</p> <p>11. MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Establishing Border Haats Across the Border between India and Bangladesh (08.04.2017</p>	<p>a Line of Credit of US\$500 Million from GoI to GoB for defence cooperation. (07.05.2018)</p> <p>9. MoU on Academic Exchange and Co-operation between the Army Public Schools of India and Cantonment Public and English Medium School and Colleges of Bangladesh Army of Bangladesh (effective from Year 2018 to 2020) (08.05.2018, New Delhi)</p> <p>10. MoU between Khulna Shipyard Limited (KSY), Bangladesh and Bharat Electronics Limited (BEL), India (08.05.2018 New Delhi, India)</p> <p>11. MoU between Garden Reach Shipbuilders and Engineers Limited (GRSE), India and Khulna Shipyard</p>
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New Delhi, India)
 12. MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Bilateral Judicial Sector Cooperation (08.04.2017 New Delhi, India)
 13. MoU between the National Judicial Academy, India and the Supreme Court of Bangladesh on Training and Capacity Building Programme for Bangladeshi Judicial Officers in India (08.04.2017 New Delhi, India)
 14. MoU between the Directorate General of Light houses and Lightships (DGLL), Ministry of Shipping, the Government of the Republic of India and the Department of Shipping, Ministry of Shipping, the Government of the People's Republic of Bangladesh Concerning Limited (KSY), Bangladesh. (08.05.2018 New Delhi, India)
 12. MoU signed between Visva-Bharati, Shantiniketan, India and Secondary and Higher Education Division, Ministry of Education, Government of the People's Republic of Bangladesh (25.05.2018 Kolkata, India)
 13. MoU between Sardar Vallabhbhai Patel National Police Academy, Hyderabad and Bangladesh Police Academy, Sardah, Rajshahi for Capacity Building. (14.07.2018, Rajshahi)
 14. Revised Travel Arrangements between India and Bangladesh, 2018. (15.07.2018, Dhaka)

Cooperation on Aids to Navigation (08.04. 2017 New Delhi, India)

15. MoU between Geological Survey of India (GSI) and Geological Survey of Bangladesh (GSB) on Mutual Scientific Cooperation in the field of Earth Sciences for Research (08.04. 2017 New Delhi, India)

16. MoU on Passenger and Cruise Services on the Coastal and Protocol Route between the Government of the People's Republic of Bangladesh and the Government of the Republic of India (08.04. 2017 New Delhi, India)

17. MoU on Development of Fairway from Sirajganj to Daikhowa and Ashuganj to Zakiganj on Indo-Bangladesh Protocol Route between the Ministry of Shipping of the Republic of India and the Ministry of Government of the Republic of India and the Government of the People's

15. Agreement on the use of Chattogram and Mongla Port for Movement of Goods to and from India (25.10.2018 New Delhi, India)

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Republic of Bangladesh on
Cooperation in the Field of
Mass Media. (08.04. 2017
New Delhi, India)
18. Audio-visual Co-production
Agreement between the Republic
of India and the Government
of the People's Republic of
Bangladesh. (08.04. 2017
New Delhi, India)
19. Memorandum of Under-
standing between the Government
of Republic of India and the
Government of the People's
Republic of Bangladesh for
extending a new Defence Line
of Credit of US\$500 million.
(08.04. 2017 New Delhi, India)
20. Agreement between
Bangladesh and India for the
Regulation of Motor Vehicle
Passenger Traffic (Khulna-
Kolkata route) and SOP of the
Agreement. (08.04. 2017
New Delhi, India)
21. MoU between the Gover-
nment of the Republic of

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to Questions

India (GoI) and the Government of the People's Republic of Bangladesh (GoB) for Extending a 3rd Line of Credit (LoC) by GoI to GoB. (08.04. 2017 New Delhi, India)

22. Financing Agreement between the Government of the Republic of India and the Government of the People's Republic of Bangladesh for the Construction of 36 Community Clinics in Bangladesh.

(08.04.2017 New Delhi, India)

23. SOP for providing security and logistics support to BGB for construction of BOPs in Chittagong Hill Tracts, Bangladesh (08.04.2017 New Delhi, India)

24. SoP for the establishment of Collaborative relationship to Combat Transnational Illegal activities at Sea and Develop Regional Cooperation between Indian Coast Guard and Bangladesh Coast Guard (08.04.2017 New Delhi, India)

25. Memorandum of

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Understanding between Directorate General of Medical Service (DGMS) Bangladesh Armed Forces and Tata Medical Centre (TMC), Kolkata, India to facilitate the process of BMT at Combined Military Hospital (CMH), Dhaka, Bangladesh (08.04.2017 New Delhi, India)

26. Facility Agreement between Bangladesh India Friendship Power Company Limited (BIFPCL) and EXIM Bank of India for debt financing construction of 1320 MW Maitree Power Project in Rampal, Bangladesh. (7-10 April, 2017 New Delhi, India)

27. Implementation Agreement and Power Purchase Agreement between Reliance Power and Ministry of Power, Energy and Mineral Resources for the first phase (718 MW) of the 3000 MW power project at

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to Questions

Meghnaghat. (7-10 April, 2017 New Delhi, India)

28. Supplementary Agreement between NTPC Vidyut Vyapar Nigam Limited (NVVN) and Bangladesh Power Development Board for supply of additional 60 MW of power from Tripura to Bangladesh. (7-10 April, 2017 New Delhi, India)

29. Memorandum of Understanding between NTPC Vidyut Vyapar Nigam Limited (NVVN) and Bangladesh Power Development Board for supply of power from Nepal. (7-10 April, 2017 New Delhi, India)

30. Implementation Agreement between Adani Power (Jharkhand) Limited and Bangladesh Power Development Board and Power Purchase Agreement between Adani Power (Jharkhand) Limited and Power Grid Company of Bangladesh Limited for supply of power from 1600 MW Power Plant in Jharkhand. (7-10 April, 2017 New Delhi, India)

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31. Heads of Understanding on LNG Terminal Use between Petronet LNG Limited, India and Bangladesh Oil, Gas and Mineral Corporation, (Petrobangla). (7-10 April, 2017 New Delhi, India)
32. Memorandum of Understanding between Reliance Power and Petrobangla for setting up 500 mmscfd LNG terminal at Kutubdia Island. (7-10 April, 2017 New Delhi, India)
33. Memorandum of Understanding between India Oil Corporation Limited (IOCL) and Petrobangla for LNG Cooperation. (7-10 April, 2017 New Delhi, India)
34. Agreement between Numaligarh Refinery Limited (NRL) and Bangladesh Petroleum Corporation (BPC) for sale and purchase of Gasoil. (7-10 April, 2017

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to Questions

- New Delhi, India)
35. Memorandum of Understanding between Container Company of Bangladesh Limited and Container Corporation of India Limited to Promote and Expand Cooperation between India and Bangladesh in the field of container transportation. (7-10 April, 2017 New Delhi, India)
36. Memorandum of Understanding between Tamil Nadu Veterinary Sciences University, Chennai, India and Chittagong Veterinary and Animal Sciences University, Chittagong, Bangladesh. (7-10 April, 2017 New Delhi, India)
37. Memorandum of Understanding between Viswabharati, Santiniketan, India and Northern University of Business and Technology, Khulna, Bangladesh. (7-10 April, 2017 New Delhi, India)
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38. MoU between Chittagong Veterinary and Animal Sciences University (CVASU) and Assam Agricultural University (AAU) (13.09.2017 Chittagong Bangladesh)

39. Sale and Purchase Agreement between Numaligarh Refinery Ltd. (NRL) and Bangladesh Petroleum Corporation (BPC) for supply of gasoil (22.10.2017 Dhaka, Bangladesh)

40. Memorandum of Understanding between the Government of the Republic of India and the Government of People's Republic of Bangladesh for setting up of common facility centre for small and medium enterprises at IDEB, Khulna, Bangladesh (22.10.2017 Dhaka, Bangladesh)

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7. Myanmar	<p>1. Memorandum of Understanding on Cooperation in the construction upgradation of the Kalewa –Yagyi Road Section of the Trilateral Highway in Myanmar.</p> <p>2. Memorandum of Understanding on Cooperation in the construction of 69 Bridges including approach roads in the Tamu-Kyigone-Kalewa road Section of the Trilateral Highway in Myanmar.</p> <p>3. Memorandum of Understanding on Cooperation in the Field of Traditional Systems of Medicine.</p>	<p>41. MoU signed between Rabindra Bharti University, Kolkata and Rajshahi University (23.11.2017 Kolkata, India)</p> <p>1. Memorandum of Understanding on Maritime Security Cooperation between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar</p> <p>2. Cultural Exchange Programme between the Government of the Republic of India and the Government of Myanmar for the year 2017-2020.</p> <p>3. Memorandum of Understanding between the Government of the Republic of the Union of Myanmar and the Government of the Republic of India on Enhancing the Cooperation of the Upgradation of the Women's Police Training Centre at</p>	<p>1. Memorandum of Understanding between the Foreign Service Institute, Ministry of External Affairs, Republic of India and Strategic Studies and Training Department, Ministry of Foreign Affairs, Republic of the Union of Myanmar.</p> <p>2. Memorandum of Understanding between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar on "Setting up of Indo-Myanmar Industrial Training Center at Monywa, Myanmar"</p> <p>3. Memorandum of Understanding between</p>	<p>These MoUs/Agreements have been signed to promote the bilateral cooperation between India and Myanmar in diverse sectors and various areas.</p>
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1	2	3	4	5	6	7
		4. Memorandum of Understanding on Cooperation in the Field of Renewable Energy	Yamethin, Myanmar.	4. Memorandum of Understanding for Sharing White Shipping Information between the Indian Navy and Myanmar Navy	the Government of the Republic of India and the Government of the Republic of the Union of Myanmar on "Setting up of Indo-Myanmar Industrial Training Center at Thaton, Myanmar"	
		5. Memorandum of Understanding between the Financial Regulatory Department of Myanmar and the Insurance Institute of India for designing an academic and professional programme for the insurance industry of Myanmar.	5. Technical Agreement between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar for providing Coastal Surveillance System.	5. Technical Agreement between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar for providing Coastal Surveillance System.	4. Memorandum of Understanding between the Embassy of India, Yangon and the Ministry of Planning and Finance of the Republic of the Union of Myanmar for the Supply of Ten Vehicles for the Purpose of Ceasefire Monitoring Work.	
		6. Memorandum of Understanding on Cooperation in the Power Sector.	6. Memorandum of Understanding between the Central Drugs Standard Control Organization (CDSCO), Ministry of Health and Family Welfare of the Republic of India and Food and Drugs (FDA), Ministry of Health and Sports of Myanmar on Cooperation in Medical Products Regulation.	6. Memorandum of Understanding between the Central Drugs Standard Control Organization (CDSCO), Ministry of Health and Family Welfare of the Republic of India and Food and Drugs (FDA), Ministry of Health and Sports of Myanmar on Cooperation in Medical Products Regulation.	5. Memorandum of Understanding between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar for the	
		7. Memorandum of understanding on banking supervision between the reserve Bank of India and	7. Memorandum of Understanding between the Ministry of Health and Family Welfare	7. Memorandum of Understanding between the Ministry of Health and Family Welfare		

the Central Bank
of Myanmar.

of the Republic of India and
the Ministry of Health and
Sports of the Union of
Myanmar on Cooperation in
the Field of Health and
Medicine.

8. Exchange of Letter for
Extension of MoU on the
establishment of MIIT.

9. Exchange of Letter for
Extension of MoU on the
establishment of India-
Myanmar Center for
Enhancement of IT-Skill.

10. Memorandum of
Understanding in the
Field of Elections between
the Election Commission of
India and the Union Election
Commission of Myanmar.

11. Memorandum of
Understanding on Cooperation
between Myanmar Press
Council and the Press
Council of India.

Conservation of
Earthquake Damaged
Pagodas at Bagan

6. Agreement between
the Government of the
Republic of India and
the Government of the
Republic of the Union
of Myanmar on Land
Border Crossing.

7. Exchange of Letter for
Extension of MoU on
"Setting up of Indo-
Myanmar Industrial
Training Centre at
Myingyan, Myanmar".

8. Memorandum of
Understanding between
Ministry of Agriculture,
Livestock, Forestry and
Minerals (Rakhine State
Government) And
Embassy of India,
Yangon For supply of
Tractors and Crawler
Harvesters.

9. Memorandum of
Understanding between
Department of Social
Affairs (Rakhine

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State Government) And
Embassy of India,
Yangon for supplying
Computers and other
Associated Peripherals
10. Memorandum of
Understanding between
the Government of the
Republic of India and
the Government of the
Republic of the Union
of Myanmar for
Appointment of a
private operator for
operation and
maintenance of Sittwe
Port, Paletwa inland
water transport terminal
and associated facilities.
11. Memorandum of
Understanding between
The National Judicial
Academy of India and
The Office of the
Union Chief Justice
on Training and Capacity

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Oral Answers

[RAJYA SABHA]

to Questions

8	Maldives	<p>1. MoU between the Government of the Republic of India and the Government of the Republic of Maldives on co-operation in the field of Tourism</p> <p>2. MoU between Government of the Republic of India and the Government of the Republic of Maldives for Cooperation in the area of Conservation and Restoration of Ancient Mosques and</p>	Nil	<p>Building Programme for Myanmar Judges and Judicial Officers in India.</p> <p>12. Programme of Cooperation in Science and Technology between the Government of the republic of India and the Government of the republic of the Union of Myanmar for the period 2018-21.</p>	<p>1. Agreement on the Facilitation of Visa Arrangements</p> <p>2. Memorandum of Understanding on Cultural Cooperation</p> <p>3. Memorandum of Understanding for Establishing Mutual Cooperation to Improve the Ecosystem for Agribusiness</p> <p>4. Joint Declaration of Intent on Cooperation in the field of Information & Communications Technology</p>	<p>1. Agreement on Exemption from Visa requirement for holders of diplomatic and official passports</p> <p>2. MoU regarding Indian Grant Assistance for Implementation of High Impact Community Development Projects through Local Bodies</p> <p>3. MoU on collaboration in the field of Energy Efficiency and Renewable</p>	<p>The MoUs /Agreements signed during these visits not only increase people-to-people contact between India and Maldives, but also provides the framework for cooperation in areas such as Tourism, Health, Defence, Culture, High Impact</p>
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1	2	3	4	5	6	7
		<p>Joint Research and Exploratory Survey in Maldives</p> <p>3. Bilateral Agreement between India and Maldives related to Orbit Frequency Co-ordination of 'South Asia Satellite' proposed at 48 Degree E; Amendment (signed on 23 August 2017)</p> <p>4. Agreement between the Government of the Republic of India and the Government of the Republic of Maldives for the Exchange of Information with respect to Taxes</p> <p>5. Agreement between India and Maldives for Avoidance of Double Taxation of Income derived from International Air Transport</p>	<p>and Electronics.</p>		<p>Energy (The following agreements were signed during the State visit of PM Shri Narendra Modi to Maldives on 8-9 June 2019)</p> <p>4. MoU for Co-operation in the Field of Hydrography between Indian Navy and Maldives National Defence Force</p> <p>5. MoU on Co-operation in the field of Health between GoI and GoM</p> <p>6. MoU for the Establishment of Passenger and Cargo Services by Sea between Ministry of Shipping, GoI and Ministry of Transport and Civil Aviation, GoM</p> <p>7. MoU for</p>	<p>Community Development Projects, Renewable Energy, Capacity Building, etc.</p>

6. Action Plan for
Defence Cooperation
between India and
Maldives.

Co-operation in
Customs Capacity
Building between the
Central Board of
Indirect Taxes and
Customs of India and
the Maldives Customs
Service

8. MoU between
National Centre
for Good Govern-
ance, Department
of Administrative
Reforms and Public
Grievances and
Maldives Civil
Service Commis-
sion on Training
and Capacity
Building Prog-
ramme for Mald-
ivian Civil Servants

9. Technical Agree-
ment on Sharing
White Shipping
Information bet-
ween the Indian
Navy and the
Maldives National

12	3	4	5	6	7	8
9.	Afghanistan	<p>1. Agreement between India and Afghanistan on Exemption from Visa Requirement for Holders of Diplomatic Passports</p> <p>2. Extradition Treaty between India and Afghanistan</p> <p>3. Bilateral Treaty for Mutual Legal Assistance (MLAT) in Civil and Commercial matters between India and Afghanistan</p> <p>4. MoU between India and Afghanistan on Cooperation in the peaceful uses of Outer Space</p>	<p>1. MoU between Afghanistan Agricultural Inputs Projects (AAIP), Ministry of Agriculture, Irrigation and Livestock (MAIL), Afghanistan and Hindustan Insecticides Ltd. For conduction of International Study Tour Program for civil servants</p> <p>2. Motor Vehicles Agreement for Regulation of Passenger, Personal and Cargo Vehicular Traffic</p> <p>3. MoU on Cooperation in Pharmaceuticals Sector</p> <p>4. Orbit Frequency Coordination Agreement of South Asia Satellite proposed at 97.3° E.</p> <p>5. MoU on Technical cooperation on Police Training and Development.</p>		<p>Defence Force</p> <p>MoU on Digital Education Initiative</p>	

डा. अनिल अग्रवाल: माननीय उपसभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि जो bilateral agreement की बात मैंने अपने प्रश्न में की है, क्या अन्य देशों के साथ भी हमारी इस प्रकार के एग्रीमेंट की कोई बात चल रही है? यदि हाँ, तो किन-किन देशों के साथ चल रही है?

SHRI V. MURALEEDHARAN: Sir, At the outset, I would like to thank the Chair for permitting me to reply to this question on behalf of the Cabinet Minister who is accompanying the hon. Prime Minister in the G-20 Summit.

I would also like to thank you for giving me an opportunity for replying to the first question in my parliamentary life.

MR. DEPUTY CHAIRMAN: Thank you. Please do it.

SHRI V. MURALEEDHARAN: Sir, the hon. Member has asked a question regarding the agreements with neighbouring countries. In the reply, I have elaborately given the details of the agreements that we have entered into with China, Nepal, Sri Lanka, Bhutan, Bangladesh. India has been trying to have cordial relationships and improving the bilateral relationships with all the countries of the world.

डा. अनिल अग्रवाल: क्या माननीय मंत्री जी यह भी स्पष्ट करना चाहेंगे कि इन एग्रीमेंट्स के माध्यम से इस देश की जनता को और जिस देश के साथ हमने समझौता किया है, वहाँ की जनता को क्या-क्या प्रत्यक्ष और अप्रत्यक्ष लाभ हुए हैं?

SHRI V. MURALEEDHARAN: Sir, our engagements with these countries are based on consultative, non-reciprocal and outcome-oriented approach. In a way, we have a development partnership with various countries of the I world through which both the countries benefit. We have people-to-people interaction through which the people of both the countries benefit and, overall, through these agreements, we try to develop a better world and develop peace and harmony in the world.

श्री अमर सिंह: महोदय, मैं सबसे पहले माननीय मंत्री जी को बधाई देता हूँ। अन्य देशों से जो समझौते होते हैं, उन समझौतों से लाभ होना चाहिए। विशेष रूप से, बांग्लादेश और नेपाल में जो अपराधी शरण लेते हैं, वहाँ से ऐसी घटनाएं सामने आई हैं कि वहाँ से बहुत बड़ी मात्रा में जाली नोट, fake currency भारत में लाई जा रही है। मैं यह जानना चाहता हूँ कि क्या इन समझौतों से यह लाभ हुआ है कि इस तरह की जो आपराधिक गतिविधियां हैं, उन पर रोक लगाई जा सके? इस दिशा में आपके मंत्रालय ने क्या समन्वय किया है और वह क्या काम कर रहा है?

SHRI V. MURALEEDHARAN: Sir, we have agreements entered into with various countries. It includes agreements for prevention of crime, prevention of illegal activities, and efforts have been made to bring those people who have committed such offences according to the agreements in these countries. We have an extensive engagement with

the Government of Nepal through regular exchange of high-level visits and bilateral mechanisms like Joint Commission Meetings, Home Secretary level talks, Bilateral Consultative Groups on security issues. A Joint Working Group on Border Management is also set up. All issues of relevance and importance, including security-related issues and even issues regarding printing of fake notes, are covered through these agreements.

SHRI ANIL DESAI: May I know from the Minister through you, Sir: Do we have any bilateral treaties with the neighbouring countries regarding extradition of fugitives, marked criminals and do we also have any bilateral pacts to address the menace of illegal migrants, which our country faces the most?

SHRI V. MURALEEDHARAN: Sir, regarding those who have committed the offences and are taking asylum or are residing in those States, we have made efforts. And as you know, in the case of Pakistan, we have taken steps to bring back such people. In fact, Dawfod Ibrahim who has been designated as a terrorist by the U.N., all the member countries have the obligation to take action against him and such offenders who are in their countries.

SHRI D. RAJA: Sir, my question is in relation to our engagement with Sri Lanka. The answer says, MoU for the establishment of a collaborative relationship to combat transnational illegal activities at sea and develop regional cooperation, signed on 9th May, 2018. Sir, I am asking the Minister to give some details. What are the transnational illegal activities identified by both countries, Sri Lanka and India, and what is this collaborative relationship?

SHRI V. MURALEEDHARAN: Sir, I will have to get the further details of the agreement as part of this, and I will bring it to the notice of the hon. Member.

MR. DEPUTY CHAIRMAN: Please send this information to him.

SHRI V. MURALEEDHARAN: Sure, Sir.

MR. DEPUTY CHAIRMAN: Now, Q.No. 68.

संस्कृत महाविद्यालय

*68. श्री रेवती रमन सिंह : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में संस्कृत महाविद्यालयों की संख्या कितनी है;

(ख) विश्वविद्यालय अनुदान आयोग से संबद्ध सम्पूर्णानंद संस्कृत विश्वविद्यालय, वाराणसी में संस्कृत अध्यापकों के कितने पद रिक्त हैं;

(ग) इन रिक्त पदों को कब तक भर दिये जाने की सम्भावना है; और

(घ) संस्कृत महाविद्यालयों में शिक्षा के स्तर में सुधार के लिए सरकार द्वारा क्या उपाय किये जा रहे हैं?